

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3601 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Asst. Commissioner of Income Tax, Central Circle-1, Bhubaneswar, Odisha Vs. Uday Narayan Mitra Resolution Professional of ARSS Infrastructure Projects Ltd. & Anr.	Avinash Kedia
2.	I.A. No. 3602 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	K Sera Sera Box Office Pvt Ltd Vs. Asian Films Production And Distribution Ltd	Amit Agrawal
3.	I.A. No. 3603 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nashik Workers Union Vs. Global Industries (So-Called Auction Purchaser), Through Its Designated Partner Prabhakar Rade & Ors.	Abiha Zaidi
4.	I.A. No. 3646 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ameet Enterprises, A Proprietorship Concern Having Sangeet Hisaria as The Sole Proprietor Vs. Electrotherm (India) Ltd.	Aditya Madaan
5.	I.A. No. 3650 of 2026 in Comp. App. (AT) No. ___ of 2026	Inlays India Pvt. Ltd. Vs. Smart Chip Pvt. Ltd. & Anr.	Saurabh Agrawal
6.	I.A. No. 3715 of 2026 in Comp. App. (AT) No. ___ of 2026	Vinod Gobindram Dadlani & Ors. Vs. Otis Elevator Company (India) Ltd.	Kausik Chatterjee

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